

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 142 of 2015 IN
DFR NO. 305 OF 2015**

Dated: 09th July, 2015

In the matter of:-

Tamilnadu Generation & Distribution Corp. Ltd.

.... Appellant (s)

Vs.

M/s. B&G Solar Pvt. Ltd. & Anr.

... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **14.08.2015.**

COURT MASTER